

(spillover liabilities); (3) Scheme for Quality Assurance, Codex Standards, Research & Development and Other Promotional Activities; (4) Scheme for Human Resource Development (spill over liabilities) and (5) Scheme of Strengthening of Institutions.

(b) The Ministry is monitoring the implementation of the Schemes through onsite visits by Programme Management Agency (PMA) appointed by the Ministry, till the projects get completed and commissioned. The progress of such projects is also reviewed by the Ministry in the review meetings held periodically. The project promoters are required to submit progress reports periodically regularly. The Inter-Ministerial Approval Committee also reviews the progress of implementation of the project as and when required.

(c) The major problems being faced in implementation of these schemes are delay in statutory clearance by State Government like change in land use, permission for sublease, environmental clearance, obtaining electricity connection, NOC from State Government and financial constraints of the municipalities.

(d) Smooth and timely implementation of the projects is being ensured by the Ministry by providing all possible support to these projects including interaction with various concerned Departments/ Agencies of the State Governments to remove the bottlenecks in implementation of projects and making suitable amendments in the scheme guidelines.

#### **Steps to minimize post harvest losses**

2349. SHRI RAM KUMAR KASHYAP: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government has undertaken any study to ascertain the quantum of post harvest losses incurred by the farming community in agriculture and allied sectors during the last three years;

(b) if so, the details thereof, crop-wise;

(c) the details of measures taken to check post- harvest losses;

(d) the details of Mega Food Parks approved so far along with their present status;

(e) the details of quantum of grant-in-aid given to Food Parks; and

(f) whether any audit of these Food Parks has been undertaken to check diversion of grant-in-aid and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) Yes Sir. The Government has got a study on Assessment of Quantitative Harvest and Post-Harvest Losses of Major Crops and Commodities in India done by ICAR - Central Institute of Post-Harvest Engineering and Technology (CIPHET), Ludhiana. The study was commissioned in 2012 and the final report submitted on 31.03.2015.

(b) The details of the quantity and value of post-harvest losses, crop-wise is given in the Statement-I (*See* below).

(c) Most food processing units are set up by entrepreneurs in the private sector. It has been the endeavour of the Government to promote food processing industry in the country to reduce wastage of agricultural produces and minimize post harvest losses and ensure higher returns to the farmers. With the above view the Government is implementing various Central Sector Schemes, namely (i) Scheme for Development of Infrastructure for Food Processing having components of Mega Food Parks, Integrated Cold Chain, Value Addition and Preservation Infrastructure and Modernisation of Abattoirs (ii) Scheme for Quality Assurance, Codex Standards, Research & Development and Other Promotional Activities.

In order to arrest post harvest losses of horticulture & non-horticulture produce and providing integrated and complete cold chain and preservation infrastructure facilities from the farm gate to the consumer or from the production site to the market, Ministry of Food Processing Industries is implementing a Central Sector Scheme of Cold Chain, Value Addition and Preservation Infrastructure since 2008-09. The scheme is primarily private sector driven wherein financial assistance @ 50% of the total cost of plant & machinery and technical civil works in general areas and 75% for NE region and difficult areas (North Eastern States, Sikkim, J&K, Himachal Pradesh and Uttarakhand) subject to a maximum grant-in-aid of ₹10 crore per project is provided for setting up the cold chain infrastructure in the country. Integrated cold chain and preservation infrastructure can be set up by individuals, groups of entrepreneurs, cooperative societies, Self Help Groups (SHGs), Farmer Producer Organizations (FPOs), NGOs, Central/State PSUs, etc. Ministry has approved 138 Cold Chain projects in the country to reduce the cold chain gap.

In addition, National Horticulture Mission (NHM), National Horticulture Board (NHB), and National Cooperative Development Corporation (NCDC) under Department of Agriculture, Cooperation and Farmers Welfare, Ministry of Agriculture and Farmers Welfare and Agricultural and Processed Food Products Export Development Authority

(APEDA) under Department of Commerce, Ministry of Commerce and Industries, Government of India are also providing assistance for setting up cold storages under their respective schemes. Various other incentives provided by the Government to promote this sector are given in the Statement-II (*See below*).

(d) Total 42 Mega Food Parks have been approved by the Government of India for setting up in the country. Out of these, 39 projects have been sanctioned under Mega Food Park Scheme in 22 different States. The status of implementation of all the 39 Mega Food Parks State-wise is given in the Statement-III (*See below*).

(e) The Mega Food Park Scheme envisages a capital grant @50% of the eligible project cost in general areas and @75% of eligible project cost in difficult and hilly areas *i.e.* North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States subject to a maximum of ₹ 50 crores per project.

(f) The audit of these Mega Food Park is undertaken as per laid down procedure of the Government. Further, Ministry has engaged Programme Management Agencies (PMAs) to assist in implementation/monitoring/ supervision of the Mega Food Park projects. PMAs undertake the site visits of the project and monitor physical/financial progress of Mega Food Parks time to time.

#### **Statement-I**

*Estimate of the monetary value of harvest and post-harvest losses in India at production of year 2012-13 and prices of 2014*

Sl. No.	Crops/Commodity	Production (million tonnes)	Price (₹ /tonne)	Over all total loss (%)	Monitory Value of the losses (₹ crore)	Sectorial total loss (₹ crores)
1	2	3	4	5	6	7
<b>Cereals</b>						
1.	Paddy	104.40	17918	5.53	10344	20698
2.	Wheat	9.46	17309	4.93	7882	
3.	Maize	22.23	12662	4.65	1309	
4.	Bajra	8.74	12666	5.23	579	

1	2	3	4	5	6	7
5.	Sorghum	5.28	18456	5.99	584	
<b>Pulses</b>						
6.	Pigeon pea	3.07	49028	6.36	958	3877
7.	Chick pea	8.88	32838	8.41	2453	
8.	Black gram	0.83	48159	7.07	282	
9.	Green gram	0.46	60912	6.60	184	
<b>Oilseed</b>						
10.	Mustard	7.82	34820	5.54	1508	8278
11.	Cotton seed	3.49	32275	3.08	347	
12.	Soyabean	14.68	36984	9.96	5405	
13.	Safflower	0.10	26260	3.24	8	
14.	Sunflower	0.58	32576	5.26	99	
15.	Groundnut	4.75	31769	6.03	911	
<b>Fruits</b>						
16.	Apple	1.90	68078	10.39	1341	16644
17.	Banana	27.06	18601	7.76	3903	
18.	Citrus	11.47	14011	9.69	1557	
19.	Grapes	2.52	44564	8.63	969	
20.	Guava	2.62	20628	15.88	858	
21.	Mango	17.29	45355	9.16	7186	
22.	Papaya	5.19	16023	6.70	557	
<b>Vegetable</b>						
23.	Sapota	1.50	18770	9.73	273	14842
24.	Cabbage	8.53	10928	9.37	874	

1	2	3	4	5	6	7
25.	Cauliflower	7.79	16321	9.56	1214	
26.	Green pea	3.87	33698	7.45	971	
27.	Mushroom	0.04	119049	9.51	46	
28.	Onion	16.66	16920	8.20	2312	
29.	Potato	41.09	16649	7.32	5008	
30.	Tomato	17.85	16510	12.44	3666	
<b>Plantation Crops and Spices</b>						
31.	Tapioca	7.32	22436	4.58	751	9325
32.	Arecanut	0.53	182865	4.91	475	
33.	Black pepper	0.05	570547	1.18	35	
34.	Cashew	0.75	76026	4.17	239	
35.	Chilli	1.31	64411	6.51	547	
36.	Coconut	15.09	28587	4.77	2058	
37.	Coriander	0.53	80506	5.87	249	
38.	Sugarcane	338.96	2100	7.89	5614	
39.	Turmeric	0.98	24845	4.44	108	
<b>Livestock Produce</b>						
40.	Egg	69.70	2634	7.19	1320	18987
41.	Inland fish	5.74	125306	5.23	3766	
42.	Marine fish	3.28	125306	10.52	4315	
43.	Meat	1.30	350000	2.71	1235	
44.	Poultry meat	3.90	150000	6.74	3942	
45.	Milk	132.40	36000	0.92	4409	
GRAND TOTAL					92651	

***Statement-II***

*Details of various other incentives provided by the Government to the cold chain sector*

- Services of pre-conditioning, pre-cooling, ripening, waxing, retail packing, labeling of fruits and vegetables have been exempted from Service Tax in Budget 2015-16.
- Loans to food & agro-based processing units and Cold Chain have been classified under Agriculture activities for Priority Sector Lending (PSL) as per the revised RBI Guidelines issued on 23/04/2015.
- Under Section 35-AD of the Income tax Act 1961, deduction to the extent of 150% is allowed for expenditure incurred on investment for (i) setting up and operating a cold chain facility; and (ii) setting up and operating warehousing facility for storage of agricultural produce.
- Government has extended Project Imports' benefits to cold storage, cold room (including for farm level pre-cooling) or industrial projects for preservation, storage or processing of agricultural, apiary, horticultural, dairy, poultry, aquatic and marine produce and meat. Consequently, all goods related to Food Processing, imported as part of the project, irrespective of their tariff classification, would be entitled to uniform assessment at concessional basic customs duty of 5%.
- Refrigeration machineries and parts used for installation of cold storage, cold room or refrigerated vehicle, for the preservation, storage, transport or processing of agricultural, apiary, horticultural, dairy, poultry, aquatic and marine produce and meat under Tariff Head: Chapter 84 are exempted from Excise Duty.
- Construction, erection, commissioning or installation of original works pertaining to post-harvest storage infrastructure for agricultural produce including cold storages for such purposes are exempted from Service tax.
- Capital investment in the creation of modern storage capacity has been made eligible for Viability Gap Funding scheme of the Finance Ministry. Cold chain and post-harvest storage has been recognized as an infrastructure sub-sector.

**Statement-III**

*Status of Implementation of 39 Mega Food Park Projects as on 10.12.2015*

(₹ in Crore)

Sl. No.	Project Name	State	Date of In-principle Approval	Date of Final Approval	Project Cost	Grant released	Status
1	2	3	4	5	6	7	8
1.	Andhra Pradesh Industrial Infrastructure Corporation (APIIC), Krishna	Andhra Pradesh	31.03.2015	-	152.16	0.00	In-principle
2.	Srini Food Park Pvt. Ltd, Chittoor	Andhra Pradesh	16.12.2008	27.03.2009	121.10	49.52	Operational
3.	Godavari Mega Aqua Park Pvt. Ltd., West Godavari	Andhra Pradesh	21.09.2012	16.12.2013	122.60	05.00	Under Construction
4.	North East Mega Food Park Ltd., Nalbari	Assam	16.12.2008	27.03.2009	80.85	40.00	Operational
5.	Mums Mega Food Park Pvt. Ltd., Buxar	Bihar	31.03.2015	-	136.98	0.00	In-principle
6.	Pristine Mega Food Park Pvt. Ltd., Khagaria	Bihar	21.09.2012	06.08.2014	127.64	05.00	Under Construction

Written Answers to

[18 December, 2015]

Unstarred Questions

321

1	2	3	4	5	6	7	8
7.	JVL Mega food Park Pvt. Ltd., Rohtas	Bihar	19.12.2013	10.08.2015	114.21	0.00	Under Construction
8.	Indus Best Mega Food Park Pvt. Ltd., Raipur	Chhattisgarh	06.09.2012	04.06.2014	124.50	0.00	Under Construction
9.	Adani Ports and Special Economic Zone Ltd., Kutch	Gujarat	31.03.2015	-	168.60	0.00	In-principle
10.	Gujarat Agio Infrastructure Mega Food Park Pvt. Ltd., Surat	Gujarat	21.09.2012	22.05.2014	117.87	05.00	Under Construction
11.	Haryana State Industrial & Infrastructure Development Corporation Limited, Sonipat	Haryana	31.03.2015	06.11.2015	177.59	0.00	Under Construction
12.	Continental Warehousing Corporation (NhavaSeva) Limited, Panipat	Haryana	30.11.2015	-	157.46	0.00	In-principle
13.	Cremica Food Park Pvt. Ltd., Una	Himachal Pradesh	21.09.2012	06.08.2014	99.70	05.00	Under Construction
14.	RFK Greens Food Park Pvt. Ltd., Pulwama	Jammu and Kashmir	21.09.2012	19.02.2014	79.43	0.00	Under Construction

322 Written Answers to

[RAJYA SABHA]

Unstarred Questions



15.	Jharkhand Mega Food Park Pvt. Ltd., Ranchi	Jharkhand	16.12.2008	27.03.2009	114.74	43.78	Under Construction
16.	Integrated Food Park Pvt. Ltd., Tumkur	Karnataka	03.08.2010	27.03.2011	144.33	45.00	Operational
17.	Kerala State Industrial Development Corporation Limited (KSIDC), Alappuzha	Kerala	31.03.2015	27.11.2015	129.15	0.00	Under Construction
18.	Kerala Industrial Infrastructure Development Corporation (KINFRA), Palakkad	Kerala	31.03.2015	27.11.2015	119.02	0.00	Under Construction
19.	Avantee Mega Food Park Pvt. Ltd. (fonnerly Ruchi Acroni Industries Ltd.), Dewas	Madhya Pradesh	31.03.2015	-	150.37	0.00	In-principle
20.	Indus Mega Food Park Pvt. Ltd., Khargoan	Madhya Pradesh	10.10.2011	27.08.2012	127.70	45.00	Under Construction
21.	Jain Agro Trading Company Private Limited, Wardha	Maharashtra	31.03.2015	-	88.73	0.00	In-principle
22.	VinayTiwari Agro Estates & Farms Pvt. Ltd., Ahmednagar	Maharashtra	31.03.2015	-	119.08	0.00	In-principle

*Written Answers to*

*[18 December, 2015]*

*Unstarred Questions*

323

1	2	3	4	5	6	7	8
23.	Paithan Mega Food Park Ltd., Aurangabad	Maharashtra	01.04.2011	08.03.2013	124.56	05.00	Under Construction
24.	Satara Mega Food Park Pvt. Ltd., Satara	Maharashtra	21.09.2012	06.08.2014	139.33	15.00	Under Construction
25.	Zoram Mega Food Park Pvt. Ltd., Aizawl	Mizoram	19.12.2013	10.06.2015	75.20	05.00	Under Construction
26.	Odisha Industrial Infrastructure Development Corporation (IDCO), Khurda	Odisha	31.03.2015	06.11.2015	134.13	0.00	Under Construction
27.	MIT S Mega Food Park Ltd., Rayagada	Odisha	29.04.2011	16.04.2012	80.17	15.00	Under Construction
28.	Punjab Agro Industries Corporation Ltd., Ludhiana	Punjab	31.03.2015	27.11.2015	117.61	0.00	Under Construction
29.	The Sukjhit Starch & Chemical Limited, Kapurthala	Punjab	31.03.2015	06.11.2015	123.72	0.00	Under Construction
30.	International Mega Food Park Ltd. , Fazilka	Punjab	03.08.2010	25.05.2011	130.38	45.00	Operational

324  
Written Answers to

[RAJYA SABHA]

Unstarred Questions

31.	Greentech Mega Food Park Pvt. Ltd., Ajmer	Rajasthan	21.09.2012	19.02.2014	113.57	05.00	Under Construction
32.	3F Industries Ltd., Krishnagiri	Tamil Nadu	31.03.2015	-	127.78	0.00	In-principle
33.	Andhra Pradesh Industrial Infrastructure Corporation (Telangana Division), Khammam	Telangana	31.03.2015	-	154.42	0.00	In-principle
34.	Raaga Mayuri Agrovet Pvt. Ltd., Mahboobnagar	Telangana	31.03.2015	-	112.05	0.00	In-principle
35.	Smart Agro Industries Corporation Pvt. Ltd., Nizamabad	Telangana	19.12.2013	10.06.2015	108.95	0.00	Under Construction
36.	Sikaria Mega Food Park Pvt. Ltd., West Tripura	Tripura	29.04.2011	30.11.2011	87.45	20.79	Under Construction
37.	Patanjali Food & Herbal Park Pvt. Ltd., Haridwar	Uttarakhand	16.12.2008	27.03.2009	95.08	50.00	Operational
38.	Himalayan Food Park Pvt. Ltd., Udham Singh Nagar	Uttarakhand	21.09.2012	23.01.2014	99.96	15.00	Under Construction
39.	Jangipur Bengal Mega Food Park Ltd., Murshidabad	West Bengal	16.12.2008	16.03.2010	132.70	45.00	Under Construction

*Written Answers to*

*[18 December, 2015]*

*Unstarred Questions*

*325*